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Title: Withdrawn of the Securities and Exchange Board of India (Amendment) Bill, 2013 As Passed By Rajya Sabha.

MR. DEPUTY-SPEAKER: Item No. 16 – Shri Namu Narain Meena.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): Sir, on behalf of my senior colleague Shri P. Chidambaram, I beg to move for leave to withdraw the Bill further to amend the Securities and Exchange Board of India Act, 1992, which was passed by Rajya Sabha on the 11<sup>th</sup> March, 2013 and laid on the Table of Lok Sabha on the 12<sup>th</sup> March, 2013.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to withdraw the Bill further to amend the Securities and Exchange Board of India Act, 1992, which was passed by Rajya Sabha on the 11<sup>th</sup> March, 2013 and laid on the Table of Lok Sabha on the 12<sup>th</sup> March, 2013."

*The motion was adopted.*

SHRI NAMO NARAIN MEENA: I withdraw the Bill.

*...(Interruptions)*

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